

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 105**

**CP(CAA)No. 34/Chd/Pb/2023**  
**(2nd Motion)**

**IN THE MATTER OF**

**Belco Special Steel Pvt. Ltd. & Ors.                      ...                      Transferor Companies**

**And**

**Bihari Lal Ispat Pvt. Ltd.                      ...                      Transferee Company**

**Under Section: 230-232, CA 2013**

**Order delivered on 03.05.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 31.05.2024, Higher on Board.

Sd/-  
**Court Officer**